

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.75 of 2003

Jabalpur, this the 18th day of February, 2003.

Hon'ble Mr. R.K. Upadhyaya- Member (A)
Hon'ble Mrs. Meera Chhibber- Member (J)

H.S. Namdeo S/o Shri C.L. Namdeo
aged about 53 years, Senior
Assistant, SPM Hoshangabad, R/o
Sadar Bazar, Hoshangabad.

-APPLICANT

(By Advocate- Mr. K.S. Parihar)

Versus

1. Union of India through
Secretary, Ministry of Finance,
New Delhi.

2. Security Paper Mills through
its General Manager, Hoshangabad.

-RESPONDENTS

O R D E R (ORAL)

By R.K. Upadhyaya, Member (Admny.):

The applicant has claimed revised scale of pay of Rs.5000-150-8000. It is stated that the applicant is presently working on the post of Senior Assistant and drawing pay in the scale of Rs.4500-125-7000, in spite of the fact that scale of Rs.5000-150-8000 has been granted w.e.f. 1.1.1996 to similarly placed persons working on the post of Senior Assistant. It is stated by the learned counsel of the applicant that a representation dated 9.4.2002 (Annexure A-6) claiming higher pay-scale and implementation of the order for payment of higher pay scale has been filed to respondent No.2, but the same has not yet been disposed of.

2. After hearing the learned counsel of the applicant, and without expressing any opinion on the merits of the claim of the applicant in this O.A., we direct the applicant

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3. In view of our directions in the preceding paragraph, this O.A. stands disposed of at the admission stage itself.

(Meera Chhibber)
Member (J)

(R.K.Upadhyaya)
Member (A)

प्रमाण सं ओ/न्या.....जयपुर, दि.....

प्रतिनिधि कार्य विभाग—

- (1) सचिव, जल संयंत्र, 10 मार एलेक्ट्रिकल, बालापुर
 (2) जल संयंत्र, 10 मार एलेक्ट्रिकल, बालापुर
 (3) जल संयंत्र, 10 मार एलेक्ट्रिकल, बालापुर
 (4) जल संयंत्र, 10 मार एलेक्ट्रिकल, बालापुर

नव रजिस्टार

19-2-23

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